

Setting up Plastic and Reconstructive Surgery in Delhi

2485. SHRI G. Y. KRISHNAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state.

(a) whether there is any proposal under Government's consideration for setting up a plastic and reconstructive surgery in the Capital; and

(b) if so, the outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) and (b). No, Sir. However, the establishment of a Burns and Plastic Surgery Unit as a Super-speciality at the Safdarjang Hospital is under consideration

Death due to Glucose Injection at Army Hospital, Delhi

2486. SHRI M. RAM GOPAL REDDY: Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to the reported death of a patient in Armed Forces Hospital in Delhi soon after Glucose injection was administered to her; and

(b) if so, whether any enquiry has been made to ascertain the purity of glucose?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) Yes Sir; a case occurred on the 30th September 1974 in the Armed Forces Clinic, New Delhi and not in Army Hospital, Delhi Cantt

(b) The patient had a prolonged history of bronchial asthma for which she had been taking some drugs on the advice of her civilian doctor for

several days preceding her death. She was brought to the Armed Forces Clinic with complaints of abnormal behaviour and emotional instability and was found to have a fair degree of bronchospasm and apprehension. It was intended to refer her to the psychiatrist in Army Hospital, Delhi Cantt., after administering an injection of Aminophylline diluted with glucose for relieving her bronchospasm.

As the actual cause of death could not be ascertained, the body was handed over to the Civil Police who held a Court of Inquest and took the body for Postmortem. The outcome of the Postmortem is not yet known. The viscera has been sent by the Civil Police to the Government Toxicologist for detection of poison, if any. No report has so far been received.

The bottle of glucose from which the injection was drawn was examined by the Command Pathological Laboratory who declared it to be sterile. One bottle of the same batch of glucose solution was sent to the Chief Inspectorate of Materials, Kanpur, who forwarded it to the Armed Forces Medical College, Pune, for examination; their report is still awaited.

Ampules from the same batch of Aminophylline have also been sent for examination. The report is still awaited.

Neither glucose, nor Aminophylline are considered to be toxic as several patients had been given the same batch of both drugs prior to this mishap and no side effects had occurred in them.

Reported looting of Indian Shop in Mozambique

2487. SHRI M. RAM GOPAL REDDY:
SHRI PRABODH CHANDRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the reported looting of an Indian shop in Mozambique; and

(b) if so, the reaction of Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS) (a) According to our information no Indian shop in Mozambique was looted recently

(b) Does not arise

Iron and Steel Merchant apprehended in Hyderabad

2488 SHRI M RAM GOPAL REDDY Will the Minister of STEEL AND MINES be pleased to state

(a) whether a leading iron and steel merchant has been apprehended in Hyderabad recently for the involvement in 'Steel racket', and

(b) the action taken against the racketeers?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD) (a) and (b) The information is being collected and will be laid on the Table of the House

Utilisation of Defence Industrial Establishments for Producing Consumer Goods

2489 SHRI BISHWANATH JHUNJHUNWALA Will the Minister of DEFENCE be pleased to state

(a) whether the Defence Industrial Establishments are not working to their full capacity,

(b) whether in view of this acute shortage of consumer goods, Government have considered the desirability of utilising the spare capacity for production of consumer goods, and

(c) if so, the decision taken in this regard?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI RAM NIWAS MIRDHA) (a) The utilisation of the capacities of the Defence Industrial Establishments (Ordnance Factories) fluctuate in accordance with the demands of the Defence Services

(b) and (c) Spare capacity is utilised to the extent possible for meeting the requirements of the civil trade but not necessarily for consumer goods only

Increase in Span of Life in India

2490 SHRI BISHWANATH JHUNJHUNWALA Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state whether any assessment has been made to ascertain whether the span of life of Indians has increased during the last one decade and if so, how it compares with the progress made in other Asian countries?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE) Yes In this connection a comparative statement indicating the span of males and females in India as well as in some Asian countries is appended